

Subsidised Industrial Housing in Orissa

1755. **Shri Ulaka:** Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) the total amount allocated to Orissa under the subsidised Industrial Housing Scheme during 1962-63; and

(b) the total amount utilised by Orissa out of the above during the same period?

The Minister of Works, Housing and Rehabilitation (**Shri Mehr Chand Khanna**): (a) and (b). A lumpsum of Rs. 30.32 lakhs was allocated to Orissa State as Central assistance for the implementation of three Centrally aided housing Schemes viz. Subsidised Industrial Housing, Low Income Group Housing and the Village Housing Projects Scheme. Out of this, according to the figures of provisional expenditure received by the Central Government, the State Government is expected to utilise Rs. 19.65 lakhs in 1962-63.

The Scheme-wise break-up of the amounts of Central assistance allocated and utilised during 1962-63 are not available.

Housing Schemes in Andaman Islands

1756 { **Shri Subodh Hansda:**
Shri S. C. Samanta:
Shri M. L. Dwivedi:

Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) the amount disbursed during 1962-63 for (i) the Low Income Group Housing Scheme (ii) Village Housing Projects Scheme and (iii) Subsidised Industrial Housing Scheme in Andaman Islands; and

(b) the amount disbursed for each of the above schemes during 1961-62 in respect of the Andaman Islands?

The Minister of Works, Housing and Rehabilitation (**Shri Mehr Chand Khanna**): (a) and (b). The required information is as follows:

Scheme	Amount disbursed	
	Rs.	Rs.
1. Subsidised Industrial Housing.		2.63
2. Low Income Group Housing.	14,450	7,600
3. Village Housing Projects.
TOTAL :	14,45	7,600

Tungabhadra Reservoir

1757. **Shri P. Venkatasubbaiah:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Government of Andhra Pradesh have made a request for drawing additional supplies of water from the Tungabhadra Reservoir for increasing the capacity of Hampi Power House; and

(b) if so, the details of the proposal and the action taken thereon?

The Minister of State in the Ministry of Irrigation and Power (**Shri Alagesan**): (a) and (b). The proposal of the Government of Andhra Pradesh for joining the Power Canal and the Tungabhadra High Level Canal by a Link Canal in order to provide an alternative means of feeding the Hampi Power House and for utilising the water from the High Level Canal for generation of additional power till such time as irrigation under the High Level Canal fully develops is under consideration of the Tungabhadra Board.

Housing Problems

1758. { **Shri P. R. Chakraverti:**
Shrimati Jamunadevi:

Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) whether the attention of Government has been drawn to the

Special U.N. Committee's report on Housing problem calling for a rush programme to solve the desperate housing shortage; and

(b) if so, the steps taken to lay emphasis on low cost housing for low-income group?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) and (b). Presumably the reference is to the report of the first session of the U.N. Committee on Housing, Building and Planning held in January-February, 1963. This report is still to be considered by the Economic and Social Council in its 36th Session to be held at Geneva in July, 1963. The important recommendations of the Committee, however, already form the basis of the Government of India's policy. Our housing schemes are mainly directed to the construction of low cost houses for the low income groups; financial assistance is being provided by the Government for construction of houses and community facilities are provided by the local bodies. Continuous research is being made in building designs, materials and techniques to develop low cost housing.

State Finance Corporations

1759. Shri P. R. Chakraverti: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the State Finance Corporation have been given wider scope of lending authority and borrowing power; and

(b) whether any scheme has been devised for facilitating financing the development of coal industry by the State Corporations?

The Minister of Finance (Shri Morarji Desai): (a) Yes, Sir.

(b) A scheme for partial guarantee by Government of loans to be given by credit institutions, including State Financial Corporations, to coal Companies has been sanctioned.

मेडिकल कालेज, बीकानेर

१७६०. { श्री प० सा० बारुपाल :
श्री नवल प्रभाकर :
श्री हेम बरुआ :

क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि राजस्थान के बीकानेर में मेडिकल कालेज के भवन निर्माण में कुल कितना रुपया खर्च होगा और इसमें भारत सरकार की ओर से कितना अनुदान दिया गया है ?

स्वास्थ्य मंत्री (डा० सुशीला नायर) : बीकानेर के मेडिकल कालेज के मुख्य भवन, छात्रावास तथा कर्मचारी-क्वाटरों के निर्माण के लिये राजस्थान सरकार ने ४७,०७,२०० रुपये की एक राशि की प्रशासकीय स्वीकृति दे दी है। ३१ लाख रुपये के मूल्य के अन्य भवनों का निर्माण धन उपलब्ध होने पर किये जाने की आशा है। तृतीय पंचवर्षीय योजना में नये कालेजों की स्थापना तथा मौजूदा कालेजों के विस्तार की योजना को केन्द्र सहायित-योजना के रूप में सम्मिलित कर लिया गया है, जिसके अधीन राज्य सरकारों को नीचे लिखे अनुसार वित्तीय सहायता दी जा रही है :—

अनावर्ती :

(१) उपकरणों के लिये ७५ प्रतिशत बशर्ते यह राशि प्रति प्रवेश २२,५०० रुपये से अधिक न हो।

(२) भवन के लिये ७५ प्रतिशत बशर्ते नये कालेजों के प्रति-प्रवेश पर ३७,५०० रुपये तथा मौजूदा मेडिकल कालेजों के विस्तार से सम्बन्धित प्रति-प्रवेश पर २२,५०० रुपय से अधिक न हों।

घावर्ती

५० प्रतिशत बशर्ते प्रति प्रवेश ४,००० रुपये से अधिक न हो र कं ई.ई.य सहायता देने की वर्तमान प्रणाली के अनुसार धन का आवंटन योजनावार नहीं होता अपितु विभिन्न योजनाओं के वित्तीय-वर्ष के अन्त में बर्ग वार धन स्वीकृत किया जाता है। एक वित्तीय वर्ष